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title: Papers laid on the Table of the House by Ministers/Members.

HON. SPEAKER: Now, Papers to be laid on the Table.

...(Interruptions)

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI S.S. AHLUWALIA): Madam, I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Society of Agricultural Statistics, New Delhi, for the year 2015-2016, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Society of Agricultural Statistics, New Delhi, for the year 2015-2016.

[Placed in Library, See No. LT 5518/16/16]

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Society of Agricultural Economics, Mumbai, for the year 2015-2016, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Society of Economics Statistics, Mumbai, for the year 2015-2016.

[Placed in Library, See No. LT 5519/16/16]

...(Interruptions)

कृषि और किसान कल्याण मंत्रालय में राज्य मंत्री तथा पंचायती राज मंत्रालय में राज्य मंत्री (श्री परघोषम रूपाता) : अध्यक्ष महोदया, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ :-

(1) कंपनी अधिनियम, 2013 की धारा 394 के अंतर्गत निम्नलिखित पत्रों की एक-एक प्रती (हिन्दी तथा अंग्रेजी संस्करण) :-

- (क) (एक) कर्नाटक काजू विकास निगम लिमिटेड, मंगलौर के वर्ष 2015-2016 के कार्यकरण की सरकार द्वारा समीक्षा।
- (दो) कर्नाटक काजू विकास निगम लिमिटेड, मंगलौर के वर्ष 2015-2016 का वार्षिक प्रतिवेदन, लेखापरीक्षित लेखे तथा उन पर नियंत्रक- महालेखापरीक्षक की टिप्पणियां।

[Placed in Library, See No. LT 5520/16/16]

(2) आवश्यक वस्तु अधिनियम, 1955 की धारा 3 के अंतर्गत जारी निम्नलिखित अधिसूचनाओं की एक-एक प्रती (हिन्दी तथा अंग्रेजी संस्करण) :-

- (एक) का.आ. 3053(अ) जो 23 सितम्बर, 2016 के भारत के राजपत्र में प्रकाशित हुआ था तथा जो केन्द्रीय उर्वरक गुणवत्ता नियंत्रण और प्रशिक्षण संस्थान तथा मुंबई, कल्याण और चेन्नई स्थित इसके प्रादेशिक प्रयोगशालाओं के सहायक निदेशक ऐर उप निदेशक को इस अधिसूचना के जारी किए जाने के 6 माह के अवधि के लिए उर्वरक निरीक्षक के रूप में घोषित किए जाने के बारे में है।
- (दो) उर्वरक (नियंत्रण) संशोधन आदेश, 2016 जो 23 सितम्बर, 2016 भारत के राजपत्र में अधिसूचना सं. का.आ. 3054(अ) में प्रकाशित हुआ था।

[Placed in Library, See No. LT 5521/16/16]

- (3) (एक) राष्ट्रीय पादप स्वास्थ्य प्रबंध संस्थान, हैदराबाद के वर्ष 2015-2016 के वार्षिक प्रतिवेदन की एक प्रती (हिन्दी तथा अंग्रेजी संस्करण)।
- (दो) राष्ट्रीय पादप स्वास्थ्य प्रबंध संस्थान, हैदराबाद के वर्ष 2015-2016 के वार्षिक लेखाओं की एक प्रती (हिन्दी तथा अंग्रेजी संस्करण) तथा उन पर लेखापरीक्षा प्रतिवेदन।
- (तीन) राष्ट्रीय पादप स्वास्थ्य प्रबंध संस्थान, हैदराबाद के वर्ष 2015-2016 के कार्यकरण की सरकार द्वारा समीक्षा की एक प्रती (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 5522/16/16]

(4) बहु-राज्यीय कोऑपरेटिव सोसाइटीज अधिनियम, 2002 की धारा 124 की उपधारा (3) के अंतर्गत बहु-राज्यीय कोऑपरेटिव सोसाइटीज (संशोधन) नियम, 2016, जो 17 अगस्त, 2016 के भारत के राजपत्र में अधिसूचना सं. सा.का.नि. 798 (अ) में प्रकाशित हुए थे, की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 5523/16/16]

(5) नाशक कीट और नाशक जीव अधिनियम, 1914 की धारा 4(घ) के अंतर्गत पादप संघरोध (भारत में आयात का विनियमन) (7वां संशोधन) आदेश, 2016, जो 5 अगस्त, 2016 के भारत के राजपत्र की अधिसूचना संख्या का.आ. 2614(अ) में प्रकाशित हुआ था।

[Placed in Library, See No. LT 5524/16/16]

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJJU): Madam, I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Disaster Management, New Delhi, for the year 2014-2015, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Disaster Management, New Delhi, for the year 2014-2015.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library, See No. LT 5525/16/16]

...(Interruptions)

सामाजिक न्याय और अधिकारिता मंत्रालय में राज्य मंत्री (श्री कृष्णपाल गुर्जर): अध्यक्ष महोदया, मैं कंपनी अधिनियम, 2013 की धारा 394 की उपधारा (1) के अंतर्गत निम्नलिखित पत्रों की एक-एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) सभा पटल पर रखता हूँ :-

(एक) राष्ट्रीय पिछड़ा वर्ग वित्त और विकास निगम, नई दिल्ली के वर्ष 2015-2016 के कार्यकरण की सरकार द्वारा समीक्षा।

(दो) राष्ट्रीय पिछड़ा वर्ग वित्त और विकास निगम, नई दिल्ली का वर्ष 2015-2016 का वार्षिक प्रतिवेदन, लेखापरीक्षित लेखे तथा उन पर नियंत्रक महालेखापरीक्षक की टिप्पणियाँ।

[Placed in Library, See No. LT 5526/16/16]

...(Interruptions)

THE MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI BABUL SUPRIYO): Madam, I beg to lay on the Table:-

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 394 of the Companies Act, 2013:-

- (i) Review by the Government of the working of the Bharat Heavy Electricals Limited, New Delhi, for the year 2015-2016.
- (ii) Annual Report of the Bharat Heavy Electricals Limited, New Delhi, for the year 2015-2016, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 5527/16/16]

(2) A copy each of the following papers (Hindi and English versions):-

- (i) Memorandum of Understanding (Hindi and English versions) between the Andrew Yule and Company Limited and the Department of Heavy Industry, Ministry of Heavy Industries and Public Enterprises, for the year 2016-2017.

[Placed in Library, See No. LT 5528/16/16]

- (ii) Memorandum of Understanding (Hindi and English versions) between the Bharat Pumps and Compressors Limited and the Department of Heavy Industry, Ministry of Heavy Industries and Public Enterprises, for the year 2016-2017.

[Placed in Library, See No. LT 5529/16/16]

- (iii) Memorandum of Understanding between the Bharat Heavy Electricals Limited the Department of Heavy Industry, Ministry of Heavy Industries and Public Enterprises, for the year 2016-2017.

[Placed in Library, See No. LT 5530/16/16]

...(Interruptions)

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS, MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI MANSUKH L. MANDAVIYA): Madam, I beg to lay on the Table:-

(1) A copy of Notification No. G.S.R.3371(E) (Hindi and English versions) published in Gazette of India dated 3rd November, 2016 order indicating the supplies of urea to be made by domestic manufacturers of urea to States and Union Territories during Rabi, 2016-17 under sub-section (6) of Section 3 of the Essential Commodity Act, 1955.

[Placed in Library, See No. LT 5531/16/16]

(2) A copy of the Chemical Weapons Convention Rules, 2016 (Hindi and English versions) published in Notification No. G.S.R.834(E) in Gazette of India dated 30th August, 2016 under Section 56 of the Chemical Weapons Convention Act, 2000.

[Placed in Library, See No. LT 5532/16/16]

...(Interruptions)

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI C.R. CHAUDHARY): Madam, I beg to lay on the Table:-

(1) A copy of the Food Corporation of India (Staff) (First Amendment) Regulations, 2016 (Hindi and English versions) published in Notification No. EP.1(1)/2015 in Gazette of India dated 10th May, 2016 under sub-section (5) of Section 45 of the Food Corporation Act, 1964.

[Placed in Library, See No. LT 5533/16/16]

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Central Warehousing Corporation, New Delhi, for the year 2015-2016, alongwith Audited Accounts.
(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central Warehousing Corporation, New Delhi, for the year 2015-2016.
...(Interruptions)

[Placed in Library, See No. LT 5534/16/16]

HON. SPEAKER: Hon. Members, please go back to your seats.

...(Interruptions)

HON. SPEAKER: I am requesting you. Please go back to your seats.

...(Interruptions)

HON. SPEAKER: Let me start 'Zero Hour'.

...(Interruptions)

HON. SPEAKER: Shri Premachandran ji, I have got your notice of privilege. It is under my consideration.

...(Interruptions)

HON. SPEAKER: The House stands adjourned to meet again at 2.00 pm.

12.06 hours

The Lok Sabha then adjourned till Fourteen of the Clock.

14.02 hours

*The Lok Sabha re-assembled at Two Minutes past
Fourteen of the Clock.*

(Shri Hukum Singh in the Chair)

...(Interruptions)

श्री मलिकार्जुन खड़गे (गुलबर्गा) : सभापति महोदय, एक मिनट इधर तो देखिए, ... (व्यवधान)

माननीय सभापति : पहले मैं 377 पढ़ दूँ,

â€¦ (व्यवधान)